

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:1157

ANSWERED ON:15.07.2004

AWARDING OF CONSTRUCTION CONTRACTS TO PUBLIC SECTOR UNDERTAKINGS

Singh Shri Prabhunath

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is awarding construction contracts to Public Sector Undertakings (PSUs) on higher rates without calling tenders and competitive bidding whereas the same work can be executed on lower rates;
- (b) if so, where the Central and State Governments' policy of awarding contracts to PSUs without calling tenders and competitive bidding have been challenged in the Supreme Court of India; and
- (c) if so, the detail thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI SONTOSH MOHAN DEV)

(a) (b) & (c) : No information in regard to awarding of construction contracts to Central Public Sector Enterprises by the Central Government Departments or State Governments is maintained centrally in Department of Public Enterprises.